

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 46/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Global Natural Resources Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP No. 45/230-232/NCLT/MB/MAH/2017

TCSP No. 46/230-232/NCLT/MB/MAH/2017

TCSP No. 47/230-232/NCLT/MB/MAH/2017

This Bench having noticed that the companies involved in merger are small companies as stated by the Petitioner Counsel, the petitioner is hereby directed to take this matter before the respective authority, if file is remained with this Bench, the registry is directed to send it to the respective authority.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)